

Director

- (i) Life, liberty, equality and dignity of individual as guaranteed under the Constitution.
- (ii) Criminal Justice System.
- (iii) Police & prisons and reform thereof.
- (iv) Torture and terrorism.
- (v) Rights of SC/ST/OBC/Minorities.
- (vi) Labour related issues including bonded, migrant and child.
- (vii) Panchayati Raj Institutions and local Governing bodies.
- (viii) 28 Districts-Visit programme.
- (ix) NHRC's publications- Reports, Hindi Journal, Miscellaneous items etc.
- (x) Any other work assigned by superior authorities.